(b) whether the Youth Hostels Association Conference was organised with their consent?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir, the Association has been receiving grants from the Government.

(b) No. Sir.

DELEGATION SENT ABROAD

- 72. SHRI JUGAL KISHORE: Will the Minister of Finance be pleased to state:
- (a) how many delegations were sent abroad by Government during the year 1958-59; and
- (b) what amount was spent on such delegations and to what countries these delegations were sent and for what purpose and with what results?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): Requisite information is being collected from the various Ministries/Departments and will be laid on the Table of the House when ready.

Amount spent on tours of Ministers and Deputy Ministers

73. SHRI JUGAL KISHORE: Will the Minister of Home Affairs be pleased to state the amount spent in the year 1958-59 on the tours of Ministers and Deputy Ministers within India and abroad by each Ministry?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): The information is being collected and will be laid on the Table of the House later.

Circular regarding encouragement of Urdu

74. Shri JAIRAMDAS DAULAT-RAM: Will the Minister of Home Affairs be pleased to state the steps taken by each State Government for carrying out the objectives of the circular regarding encouragement of Urdu which was sent to them by the Government of India?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): A statement is attached.

STATEMENT

Action taken by certain State Governments on the statement issued by the Government of India in regard to the use of Urdu

I. Facilities for instruction and examination in Urdu at the primary stage to children whose mothertongue is declared by the parent Urdu.-The be quardian to State Governments of U.P., Bihar, Pradesh Rajas-Bombay, Andhra the Delhi Administraand tion have reported that facilities are being porvided for instruction through the medium of Urdu wherever there are at least 40 pupils speaking Urdu in a school or 10 such pupils in a class. A special officer has been appointed by the U.P. Government to see that the policy of Government regarding the provision of instruction in Urdu is duly implemented throughout the State. Arrangements have been made also in the Punjab for teaching Urdu or imparting instruction through the medium of Urdu in areas where there is demand for this. In Assam, at the primary stage, arrangements are made for imparting instruction in mothertongue wherever there are sufficient number of pupils of the same language group or if at least 40 per cent. of the pupils belong to that group. In Jammu and Kashmir, instruction in primary schools is imparted in- Urdu where the students offer the subject and their examination is also held in the same language.

II. Arrangements for the training of teachers and for providing suitable text-books in Urdu .-- Arrangements have been made for the production of Urdu text books by the State Governments of U.P. and Bihar. Text books produced by the Jamia Millia, Delhi, are used in the Punjab State. Text books for primary and middle schools in Jammu and Kashmir are also provided in Persian script for the students. In Bombay, Urdu books in different subjects have been sanctioned by the Department after careful selection and they are available for pupils studying in Urdu schools. The Delhi Administration is also arranging for the production of text-books in consultation with the Jamia Millia.

Arrangement exist in Bihar, U.P., Assam and Jammu and Kashmir the training of Urdu teachers. Bombay, at present there are 4 primary training colleges for the training of Urdu teachers. The Bombay Govthe training ernment consider that facilities now available are adequate as a number of untrained Urdu teachers can be trained in the existing training colleges. There is provision at the for teaching in Urdu College, Bombay. In Jammu and Kashmir, facilities for training of Urdu teachers for departmental training are also provided. In Delhi, the post of a senior teacher has been created at the Co-educational Teachers' Training Institute for training of Urdu teachers.

III. Facilities for instruction in Urdu at the secondary stage of education.-Necessary facilities have been provided by the State Governments of U.P., Bihar, Bombay, Andhra Pradesh and Jammu and Kashmir and by the Union Territory of Delhi. Steps are being taken by the Punjab Government to provide such facilities in areas where there is demand. Provision teaching of Urdu up to the degree stage has been made in some of the Government colleges in Bombay. Assam, facilities for instruction Urdu which is taken by some students in the secondary stage as alternative language already exist in most high schools.

IV. Documents in Urdu should be accepted by all courts and offices without the necessity of translation and petitions and representations in Urdu should also be accepted.—Applications or petitions in Urdu in the Persian character can be presented in all courts and offices in U.P. In Andhra Pradesh, appeals in Urdu are accepted by Government offices exactly like a petition in English or Telugu. Urdu continues to be one of the languages in courts in Telengana area as before reorganisation. The Delhi Administration

have issued instruction about the acceptance of documents and applications in Urdu, in all offices and courts. Urdu petitions and documents are accepted in all courts in areas of the former Punjab State. In Bihar, documents in Urdu are accepted for registration throughout the State, and registration officers have been cautioned not to refuse any documents written in Urdu. In Assam also, petitions etc. in Urdu are accepted.

V. Issue of important laws, rules. regulations and notifications in areas where this language is prevalent and which may be specified for this purpose.-In U.P., the districts of Rampur, Bijnor, Bareilly, Moradabad, Saharanpur, Muzaffarnagar, and the City of Lucknow have been specified for this purpose. The State Government have decided to publish U.P. the Public Service Commission's advertisements also in Urdu. Some of the laws, rules, etc., in force in the Punjab are available in Urdu, and the question of providing further facilities is under consideration of the State Government. An Urdu typist has provided in the office of the Director of Public Relations, Delhi. so press notes etc. may be issued Urdu also. The question of publication of laws, orders, etc. in Urdu in specified areas is still under the consideration of the Bihar Government.

75. [Withdrawn.]

INCOME-TAX CASES PENDING IN ORISSA

76. Shri S. PANIGRAHI: Will the Minister of Finance be pleased to state:

(a), the number of income tax cases which are pending in Orissa for more than one year;

- (b) the number of appeals against the cases which are still pending for more than one year in each district of Orissa; and
- (c) what steps are being taken to expedite the decision on the appeals?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) 529, as on 1st April, 1959.